

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

*Nobol*

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**C.P.No.550/KB/2017**

**Present: Hon'ble Member (J), Shri M.B. Gosavi**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company	Ascent Vanijya Pvt.Ltd.-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None appears for the appellant. RoC has already filed its report and it is on record. The matter to come up for further consideration on 30.10.2018.

List it on 30.10.2018.

  
(M. B. Gosavi)  
Member(J)